## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

## O.A.No. 269/1998

Date: 14.11.2002

Hon'ble Mr. G.C.Srivastava, Member (A)
Hon'ble Mr. M.L. Chauhan, Member (J)

Bheru Singh S/o Shri Kalyan Singh by caste Rajput, aged 32 years, Resident of Naya Gaon, Tehsil Bundi (Rajasthan).

Applicant

(By Advocate: Mr. Dhammendra Agarwal)

## **VERSUS**

- Union of India, through the Secretary, Postal Department, New Delhi.
- 2. The Director, Postal Services, Rajasthan, South Zone, Ajmer.
- 3. The Superintendent of Post Offices, Tonk Division, Tonk.

Respondents

(By Advocate: Miss. Shalini Sheoran for Mr. Bhamwar Bagri.)

## ORDER (Oral)

Hon ble Mr. G.C. Srivastava, Member (A)

In this OA the applicant, who was working as EDBPM under the respondents, has challenged the penalty of removal from service imposed by order dated 28.7.97 (Annexure A-2) as also the order passed by the Appellate Authority vide order dated 24.12.97 (Annexure A-1) and has prayed that the aforesaid orders be quashed and set aside.

The learned counsel for the applicant has submitted that the applicant has not preferred any review petition against the said orders. He also submits that the applicant would submit a review petition within a period of one month from today praying to the competent authority to consider

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his case and taking a lenient view in the matter in view of his long service. He also says that the applicant will undertake not to claim any back wages in case the authorities are kind enough to reconsider his case for reinstatement subject to the condition that the period be counted for pension purposes. The learned counsel for the respondents has no objection to the applicant making a review petition before the competent authority.

- Under the circumstances, we direct that if the applicant makes a self-contained review metition within one month from today the respondents shall consider the same and pass appropriate speaking order within three months thereafter.
- With the above direction, the OA stands disposed of.
  No order as to costs.

(M.L. Chauhan)
Member(J)

(G.C.Srivastava)
Member (A)

vtc.